NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 42/NCLT/AHM/2017 With CA(CAA) No. 17/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>25.05.2017</u>

Name of the Company:

Prolate Prompt Equipment's Pvt Ltd.

Section of the Companies Act: <u>Section 230-232 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. PAVANS. GODTAWALA

ADVOCATS

PETITIONER Mullement

Learned Advocate Mr. Pavan Godiawala present for Petitioner.

It appears that notice to one of the statutory authority was given on 01.05.2017.

Hence, this Tribunal has to wait for 30 days for the representation of the statutory authority.

List the matter on 04.07.2017.

MEMBER JUDICIAL

Dated this the 25th day of May, 2017.